

MINUTES OF THE MEETING NO.07 (2015-16) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 04.01.2016 AT 3.00 PM AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI D.K. SINGH, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

The following were present in the Meeting:-

Sl. No	Name	Designation	Department/ Ministry	Tel. No.	E-mail Address	
1.	Shri D.K Singh	Addl. DGFT	DGFT	23063466	dk Singh@nic.in	Chairman
2.	Shri Anand Krishna	DIG of Forest (SU)	MoEF&CC	24695223 7838028593	sudivision@gmail.com anand1958@gmail.com	Member
3.	Dr. Sanjeet Kumar	Assitt. Commissioner (Trade)	D/o AHD&F	23097034 9968106860	sanjeetdr@hotmail.com	Member

In attendance

Shri S.K. Samal

Shri Sanjay Kr. Tiwari

Shri Vinod Kumar Sharma

Jt. DGFT

Dy. DGFT

FTDO

TOTAL CASES: 26**[A] Deferred Cases 14**

S. No	Name of the Firm and File No.	Product, Quantity and FOB Value	Date of receipt of application	Remarks
1.	M/s. SDS Ramcides CorpScience Pvt. Ltd., Chennai F.No.01/91/110/29/AM16/EC	547.500 MT Allwin Wonder, Allwin Top, Allwin Legume, Allwin Elixer and Allwin Gold USD 4354000	27.05.2015	Deferred for want of comments from Deptt. of Fertilizers.
2.	M/s. Horticultural Impex Dehradun. F.No.01/91/110/53/AM16/EC	Ceudrus Deodara (Forestry Tree Seed) 10 MT USD 160425	25.09.2015	Deferred for want of comments from MoEFCC & NBA. Representative of MoEFCC informed that the applicant need to apply to NBA in Form-I and deposit fee amounting to Rs. 10000/- as per NBA Act for obtaining their comments. DGFT to inform the applicant.
3.	M/s. Chitale Genus ABS (India) Pvt Ltd. F.No.01/91/110/62/AM16/EC	10000 doses of Frozen Bovine Semen FOB USD 16700	17.09.2015	Representative of Deptt. Of AHD&F during the EFC meeting informed that their internal committee on Trade and Investment approved the case in its meeting held on 01.01.2016. Minutes of the meeting are being sent. Accordingly, EFC approved the case with a condition to issue authorisation only after receipt of written NOC from Deptt. Of AHD&F.
4.	M/s. Saqalani Traders, Khatima Udham Singh Nagar F.No.01/91/110/63/AM16/EC	300 Cows USD 12,007,703	23.09.2015	Representative of Deptt. Of AHD&F during the EFC meeting informed that their internal committee on Trade and Investment rejected the case in its meeting held on 01.01.2016. Minutes of the meeting are being sent. Accordingly, EFC rejected the case with a condition to issue rejection letter only after receipt of written comments/views from Deptt. Of AHD&F.
5.	M/s. Sukaso Ceracolors Pvt Ltd., F.No.01/91/180/05/AM16/EC	Zircomat 5 Micron/325 Mesh Powder (Ceramic Opecifier) 1000 MTs USD 11,63,000	17.11.2015	Comments of Deptt. of Atomic Energy received vide their letter No. 06/I-A/91/2015-SSSD/16607 dated 04.12.2015. EFC decided to also seek comments from Ministry of Mines.
6.	M/s. Navin Fluorine International Ltd., Mumbai F.No.01/91/110/70/AM16/EC	Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) 8000 MT USD 200 lacs	21.10.2015	Approved in view of NOC from MoEF&CC vide their O.M. No. 11/4/2016/OC dated 26.11.2015.
7.	M/s. Hari Enterprises, Kutch, Gujarat F.No.01/91/110/71/AM16/EC	Washed Silica Send 20,000 MT (16-80Mesh) 10,000 MT (30-	20.10.2015	Deferred for want of comments from Ministry of Mines.

		80Mesh) FOB USD 4,60,000 FOB USD 2,50,000		
8.	M/s. S.B Traders, Darjeeling West Bengal F.No.01/91/110/73/AM16/EC	Non Basmati Rice Paddy other than seed Quality 10,000 MTs FOB INR 145000000/-	30.10.2015	Deferred. NOC being sent by DAC. EFC decided that upon receipt of NOC from DAC, the matter may be put up on file.
9.	M/s. Anurag Trading, Jogbani Araria Bihar. F.No.01/91/110/78/AM16/EC	Non Basmati Rice Paddy other than seed Quality 4500 MTs FOB INR 5,70,00000	30.10.2015	- do-
10.	M/s. Sublakshmi Traders, Araria Bihar. F.No.01/91/110/79/AM16/EC	Non Basmati Rice Paddy other than seed Quality 31000 MT FOB INR 46,50,00000	03.11.2015	- do-
11.	M/s. Heritaze Enterprise F.No.01/91/110/75/AM16/EC	Compound De Fertilizer 250 MTs FOB USD 125000	20.10.2015	Deferred for want of comments from Deptt. of Fertilizers.
12.	M/s. Blue Phosphate, Udaipur, Rajasthan F.No.01/91/110/57/AM16/EC	Single Super Phosphate (SSP)11000 MT USD 1375000	10.11.2015	Approved as per the recommendation of Deptt. Of Fertilizers vide their O.M. No. 25011/3/2015-MPR dated 23.12.2015.
13.	M/s. Sejuti International, North 24 Parganas (West Bangal) F.No.01/91/110/83/AM16/EC	140 Milk Cows USD 7735000	10.11.2015	Representative of Deptt. Of AHD&F during the EFC meeting informed that their internal committee on Trade and Investment rejected the case in its meeting held on 01.01.2016. Minutes of the meeting are being sent. Accordingly, EFC rejected the case with a condition to issue rejection letter only after receipt of written comments/views from Deptt. Of AHD&F.
14.	M/s. Feather Infotech Pvt. Ltd., New Delhi F.No.01/91/110/51/AM16/EC	Petrocarpus Santalinus 310 MT FOB Rs. 18600000/-	20.08.2015	Deferred. Representative of MoEFCC informed that certificate of origin of Petro Carpus Santalinus is required from the applicant. Policy on <i>Pattaland</i> cultivation of Red Sanders also need to be decided by MoEFCC.

[B] New Cases 12

S. No	Name of the Firm and File No.	Product, Quantity and FOB Value	Date of receipt of application	Remarks
15	M/s Devang Holding Pvt. Ltd., New Delhi F.No.01/91/110/81/AM16/EC	Redsenders, Orchids, and Dactylashiza Hatagirea	13.11.2015	Deferred for want of comments from MoEFCC & NBA. Representative of MoEFCC informed that the applicant need to apply to NBA in Form-1 and deposit fee amounting to Rs. 10000/- as per NBA Act for obtaining their comments. DGFT to inform the applicant.
16.	M/s Raja Export, Kolkata F.No.01/91/180/104/AM16/EC	40 MT Shankha Churi (Unfinished) Shankha Churi (Fineshed) and Sea-Shell (Polished) Musical Shankha FOB Value USD 63,000	16.11.2015	Deferred for want of comments from MoEFCC/Wild Life Division.
17	M/s B.V. Mallesappa AND Co. Karnataka F.No.01/91/180/108/AM16/EC	5MT Onion Seed Nasik Red (Big Onion seed N-53) FOB Value USD 60,000	09.11.2015	Approved as per recommendation of DAC vide their O.M. No. 1-76/2015/SD-IV (206 th EXIM – 10) dated 16.12.2015.
18.	M/s Narsingh Hospitality Service, Kolkata F.No.01/91/180/109/AM16/EC	16000 MT Swarana Rice Paddy FOB Value Rs. 2240,00,000	03.11.2015	Deferred. NOC being sent by DAC. EFC decided that upon receipt of NOC from DAC, the matter may be put up on file.
19	M/s Om Sai Trading, Gopalganj, Bihar F.No.01/91/180/114/AM16/EC	1500 MT Basmati Rice in Husk FOB Value Rs. 15000 PMT	09.11.2015	-do-
20	M/s Bhagwati Traders, Sitamarhi, Bihar F.No.01/91/110/84/AM16/EC	Non-Basmati Rice N Husk 5000 MT Rs. 15000 PMT	24.11.2015	-do-

21	M/s Bhawani Traders, Sitamarhi, Bihar F.No.01/91/110/85/AM16/EC	Non-Basmati Rice N Husk 21000 MT Rs. 15000 PMT	24.11. 2015	Deferred. NOC being sent by DAC. EFC decided that upon receipt of NOC from DAC, the matter may be put up on file.
22	M/s PHI Seeds Pvt. Ltd., Hyderabad, Telangana F.No.01/91/110/86/AM16/EC	4585 MT Pioneer Brand Hybrid Rice Seeds to various destination FOB Value USD 91,70,000	14.12.2015	Deferred for want of comments from DAC.
23.	M/s SGS Minerals Pvt., Ltd. F.No.01/91/180/119/AM16/EC	5,00,000 MT Bauxite FOB Value USD 70-80 PMT	11.12.2015	Deferred for want of comments from Ministry of Mines.
24.	M/s B.V. Mallesappa AND Co. Karnataka F.No.01/91/110/87/AM16/EC	10 MT Onion Seed (Rampur) FOB Value USD 1,20,000		Deferred for want of comments from DAC
25.	M/s Rover Cement Pvt. Ltd., Thiruvananthapuram F.No.01/91/171/AM15/EC	CEMSAND Supergrade Ready Mix Dry Plasters		Deferred. EFC decided to seek further details from the applicant relating to product composition, its form (dry or wet), ratio of other ingredients to river sand in the admixture etc. and also consult MEA with respect to special dispensation given to Maldives for export of river sands.
26	M/s Carin India Ltd., Mumbai F.No.01/91/110/95/AM16/EC	3 Cargoes of 600,000 bbls FOB Value USD 600 millions		Deferred for want of comments from M/o P&NG. EFC decided to also seek views of IOCL.
